## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

**APPLICATION NUMBER** 

:

PETITION NUMBER

: CP/597/(IB)/2017

NAME OF THE PETITIONER(S)

: N. SUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ARUNA HOTELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE CS-PRAKASH)

REPRESENTATION BY WHOM

(1) S. PRAKASH FOY T.S. VÜAYA RACHAVAN Countel for Petition

2) D'REVATHI KARTHICK. SAI VIHARI.

COUNCEL FOR CORPORATE DEDTOR. Revalle.

## <u>ORDER</u>

Mr. S. Prakash, Counsel for Petitioner present. Mr. D. Revathi Karthick, Counsel for Corporate Debtor present. Both the parties filed written submissions. Counsel for the Applicant has also filed the proposed name of the IRP in Form '2'. Reserved for orders.

-sel-

MEMBER (TECHNICAL) ghk

-Sd-

**MEMBER (JUDICIAL)**